

श्री डी० पी० कर्मरकर : जी हां, देरी तो हो रही है लेकिन कुछ तो दूसरे कारण से हो रही है। हमारा खत उनको गया है २९ अक्टूबर, १९६० को और उसका जवाब आया है जनवरी १९६१ में और अपने जो एसिस्टेंट डाइरेक्टर हैं वे बहा फरवरी में स्टडी करने के लिए गये हुए थे। अब कुछ ज्यादा देरी नहीं होगी।

SHRIMATI YASHODA REDDY: May I know, Sir, the main features of the scheme submitted by the State Government to the Ministry?

SHRI D. P. KARMARKAR: Sir, the main features are as follows:

"The scheme envisages the provision of a barrage across Manjira river, pumping raw water from the lake to Pattamcheruvu village over a distance of 18 miles where it will be put through filters, a filtered supply of 18 m.g.d. will be pumped again over a distance of 7 miles to a service reservoir on a ridge at Lingamapalli village, from where the supply will gravitate over a distance of about 12 to 15 miles to distribution system in the two cities."

I think that is sufficient for the time being.

SHRIMATI YASHODA REDDY: Will there be any further delay in its finalisation? How long will it take the Ministry to consider this scheme before accepting it?

SHRI D. P. KARMARKAR: So far as consideration is concerned, Sir, it is almost at the ultimate stage. I think, Sir, consideration will be finalised soon. How long it will take to complete it, will depend upon the monetary resources available and our capacity to utilise those resources early.

SHRIMATI YASHODA REDDY: Will it come in the Third Plan at least?

SHRI D. P. KARMARKAR: I am certain about it, Sir.

APPROVAL FOR POCHAMPAD AND SRISAILAM PROJECTS

•91. SHRIMATI SEETA YUDHVIR: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Government of India have given their approval to the Government of Andhra Pradesh for the inclusion of the Pochampad Irrigation Project on Godavari river and the Srisailem Hydel Project on Krishna river in the Third Plan of the State; and

(b) if not the reason for which the approval has been withheld?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b) A final decision on the projects to be included in the Third Plan of Andhra Pradesh has yet to be taken.

श्रीमती सीता युधवीर : मंत्री महोदय को क्या यह पता है कि मंजूरी देने में देर करने से आन्ध्र प्रदेश की जनता में काफी नाराजगी इस बारे में है ?

SHRI J. S. L. HATHI: The Andhra Pradesh Government are pressing for early sanction of this project.

श्रीमती सीता युधवीर : इस देश में अनाज की कमी है जब हम ऐसा महसूस करते हैं तो दूसरी ओर गोदावरी नदी का पानी समुद्र में फिजूल जाने देना कहां तक ठीक है ? क्या इस तरह की कार्यवाही करना हमारे लिए ठीक है ?

SHRI J. S. L. HATHI: The project is not yet included as it has not been finally decided.

श्रीमती सीता युधवीर : पोंचमपद प्रोजेक्ट बनने में देरी होने के कारण जो पिछड़े हुए तेलंगाना एरिया की तरफकी में रुकावटें

पैदा हो रही है, क्या इस बात को सरकार नहीं समझ रही है ?

SHRI J. S. L. HATHI: The position is that it is yet to be included in the Third Five Year Plan and it will take some time.

SHRIMATI YASHODA REDDY: How long has this scheme been under the consideration of the Central Government?

SHRI J. S. L. HATHI: It was not in the Second Five Year Plan.

DISTRIBUTION OF WATERS OF KRISHNA AND GODAVARI RIVERS

*92. SHRIMATI SEETA YUDHVIR: Will the Minister of IRRIGATION AND POWER be pleased to state the final outcome of the talks held by him with the Governments of Maharashtra, Mysore and Andhra Pradesh on the question of settlement of the dispute with regard to the distribution of the waters of the rivers Krishna and Godavari?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): Discussions have since been held with the Governments of Maharashtra, Mysore and Andhra Pradesh and a decision regarding the further steps in the matter will be taken within the next few days.

श्रीमती सीता युधवीर : क्या मंत्री महोदय को यह पता है कि आन्ध्र प्रदेश सरकार ने इन दोनों प्रोजेक्ट्स पर काम शुरू करने के लिए इस साल के बजट में कुछ गुज़ायश रखी है ?

SHRI J. S. L. HATHI: Which project is she referring to, Sir? The question is whether the Minister will be pleased to state the final outcome of the talks held by him with the Governments of Maharashtra, Mysore and Andhra Pradesh on the question of settlement of the dispute with regard

to the distribution of the waters of the rivers Krishna and Godavari. You will see, Sir, that no project is mentioned. So which project does she mean?

श्रीमती सीता युधवीर : १९५१ में बम्बई, मद्रास और मैसूर की रियासतों में जो एग्रीमेंट हुआ था उसकी गत क्या है ?

SHRI J. S. L. HATHI: Really the discussions were held with regard to that very subject.

SHRIMATI YASHODA REDDY: Is it not a fact that the Pochampad project and even Nagarjunasagar itself were in a way based on the agreement reached earlier between the State Governments concerned and now if you revise the decision, it will cause difficulties?

SHRI J. S. L. HATHI: Nagarjunasagar is under execution already. But then the question has arisen between not three, but now, five States because Madhya Pradesh and Orissa also come in with regard to the distribution of the waters of the rivers Krishna and Godavari and therefore that matter is under examination.

SHRI FARIDUL HAQ ANSARI: May I know since how long this matter was under consideration or negotiation?

SHRI J. S. L. HATHI: The matter was taken up, I think, in September 1960 when the conference of the concerned States was held. The Minister of Irrigation and Power tried to bring about a settlement during the discussions but the States could not arrive at any settlement. Subsequently the Minister of Irrigation and Power went to each State and held independent consultations, negotiations and discussions with them, and ultimately we have come to a decision.

SHRIMATI YASHODA REDDY: May I know from the hon. Minister what